

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.1078 of 2021

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Dilip Kumar Prasad, Advocate
For the State : Mr. Achyut Keshav, G.P. I

03/25.03.2021 The present writ petition is taken up today through Video conferencing.

Put up this case along with the records of W.P.(C) No.4475 of 2019 after Holi holidays.

(Rajesh Shankar, J.)

Rohit